

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/16/241/AMR/2023		Sec 241 of Companies Act, 2013	Mr.T.S.Jayaprakash & 2 Ors Vs TT Cold Storage Private Limited & 4 Ors

ORDER

Present: Ms. Nisha Raman, Ld. Counsel for the Petitioner

Ms. Rohini Rao, Proxy Counsel for R1, R2, R4 and R5.

Ld. Counsel for the Petitioner is directed to file the Postal Tracking Consignment, which was served on R3 well before the next date of hearing. For filing counters of R1, R2, R4 and R5, list the matter on 13.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**